

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

M.A.700/2000

(O.A.1271/97)

Present : Hon'ble Mr. Justice R.N. Ray, Vice-Chairman.

Hon'ble Mr. B.P. Singh, Administrative Member.

STATE OF WEST BENGAL & ORS.

- V E R S U S -

KAMAL KANTI NASKAR

For the applicant (respdt No.2 in the O.A.) : None.

Mrs. K. Banerjee, counsel
appears for U.O.I.

For the respondent(original applicant) : In person.

Heard on 23.2.2001

Order on 23.2.2001

O R D E R

When the matter is taken up today, none appears for the State of W.B. on whose behalf this M.A. has been filed. The applicant of the O.A. appears in person. The Id. counsel Mrs. Banerjee appearing for Union of India also presents. The original applicant and the Id. counsel Mrs. Banerjee submit that they have not received any copy of the M.A. filed by the State of W.B. The Id. counsel who filed this M.A. is not available despite repeated calls. In the circumstances, M.A. stands dismissed for non-prosecution.

Jayanta
Member (A)

R.N.Ray
Vice-Chairman.